

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION
THE 09TH NOVEMBER, 2023

No. 281 A: The Judicial Officer named in Column No. 2 is designated as Additional Civil Judge (Junior Division) with immediate effect at the place mentioned against his name given in Column No. 3 of the table given below in addition to his present assignment.

Sl. No.	Name of the officer with designation and present place of posting	Name of Judgeship/place
01	02	03
1.	Ms. Ila Kandpal, the then Addl. Civil Judge (Jr. Div.)-cum-J.M., Koderma [Presently posted as Deputy Registrar, Armed Forces Tribunal, New Delhi on Deputation]	Ranchi

The Judicial Commissioner, Ranchi is hereby directed to ensure the transfer of Civil Cases to the court as per requirement, in terms of the provisions of section 13(2) of the Bengal, Agra and Assam Civil Court's Act, 1887.

By order of the Court,
Sd/-Mohammad Shakir
Registrar General

Memo No. 4142 /Apptt.

Dated Ranchi the 09th November, 2023

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.


Registrar General